

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12119 of 2016 - DB

(Arising out of OIA-CCESA-VAD-APP-II-VK-230-2016-17 dated 31/08/2016 passed
Commissioner of Central Excise and Service Tax-VADODARA-I(Appeal))

J K Paper Ltd

P.O. Central Pulp Mills,
Fort Songarh,
Tapi, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

.....Respondent

APPEARANCE:

Shri, Sunil Vatvani , Chartered Accountant for the Appellant
Shri, A.K.Samota, Superintended (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 13.04.2023
DATE OF DECISION: 03.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11855 of 2013.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**